

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 234
(IB)-1781(ND)2018

IA/69/2021 IA-4507/2020 IA/4508/2020 IA-3371/2020
IA/3896/2020 IA/3898/2020 IA/3912/2020 IA/4461/2020
IA/4491/2020 IA/5247/2020 IA/4412/2020

IN THE MATTER OF:

M/s. Indu Kumar & Ors. ... Applicant/Petitioner

Versus

M/s. Saha Infratech Pvt. Ltd. ... Respondent

Under Section: 7 of IBC, 2016

Order delivered on 19.01.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENTS:

For Applicant

: Mr. Abhijeet Sinha, Adv., Mr. Raghavendra Mohan Bajaj, Adv., Mr. Nikhil Bamal, Adv. in IA 3371 of 2020, Mr. Sindhu Sinha, Advocate for the Applicants in I.A No. 4412/2020, Advocate Amulya Dhingra & Diwakar Singh, Ms. Divya Joshi, Adv. in IA No. 69/2021, Adv. Akul Mehandru along with Adv. Bhavya Sethi on behalf of Applicant in I.A No. 4507 of 2020 Mr. Avi Srivastava, Adv.

ORDER

Renotify this case on 27.01.2021


(T.S SINGH)
COURT OFFICER